

(e) if no action is proposed to be initiated, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRA SHEKHAR SINGH) : (a) to (e) Although Jute Corporation of India, on behalf of National Jute Manufactures Corporation, offered for sale three times, excess raw jute belonging to NJMC, at ruling market price, to mills in the private sector, there was virtually no response from the mills to those offers.

It may be mentioned that the recent closure look-out of jute mills is not only on account of shortage of raw material and its high prices but unfavourable trading conditions, financial stringency of the mills, labour disputes etc. are also contributory factors. With the expectation of a bumper jute crop during the current jute season 1985-86 and a declining trend in raw jute prices and relatively high jute goods prices it is felt that further closure of jute mills should not take place this year on account of any raw material shortage but on the contrary this may hasten the process of re-opening of closed mills.

The reason stated for closure of jute mills is generally industrial disputes. Under the Industrial Disputes Act, the State Government is the appropriate authority for dealing with such matters. It is understood that bipartite and tripartite conciliation proceedings are already in an advanced stage in the case of a number of jute mills and these mills may reopen shortly.

#### Vacancies in top level posts in public undertaking

767. SHRI YASHWANTRAO GADAKH PATIL : Will the Minister of FINANCE be pleased to state :

(a) whether several top level posts are lying vacant in several public undertakings since long;

(b) if so, the details thereof; and

(c) the reasons for not filling the posts ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) According to available information out of 210 public enterprises, 38 posts of Chief Executives and 46 posts of Functional Directors are vacant in Central Public Enterprises. The Public Enterprises Selection Board (PESB) have already made recommendations in respect of 20 posts of Chief Executives and 30 posts of Functional Directors. The Statement below gives details.

(c) The recommendations of the PESB are processed by the administrative Ministry/Department concerned and appointments are made only with the approval of the Appointments Committee of the cabinet. Delays occur where persons selected take time or fail to join or in cases where persons with specialised skills have to be spotted.

#### Statement

#### Vacancies of Chief Executives (Full-Time Chairman/Managing Director) in 210 Central Public enterprises (As on Date).

S. No.	Name of the enterprise	Date of vacancy	Remarks
1.	2.	3.	4.
1.	Damodar Cement & Slag Ltd.	22.9.83 )	Appointment orders
2.	Hindustan Newsprint Ltd.	18.1.85 )	issued. Appointees
3.	National Newsprint and Papers Mills Ltd.	21.4.85 )	yet to join.

1.	2.	3.	4.
4.	Trade Fair Authority of India	1.11.83 )	Kept in abeyance pending contemplated reorganisation of the enterprises.
5.	Biecco Lawrie Ltd.	18 2 84 )	
6.	Scooters India Ltd.	7.4.84 )	
7.	Bharat Brakes & Valves Ltd.	1.5.84 )	
8.	Hindustan Prefab Ltd.	1.6.84 )	
9.	Tannery & Footwear Corpn. of India Ltd.	14.8.84 )	
10.	Engineering Projects India Ltd.	17.1.85 )	
11.	National Textile Corpn. (DP&R) Ltd.	7.5.84 )	
12.	Mandya National Papers Mills Ltd.	31.10.84 )	
13.	North Eastern Regional Agricultural Marketing Corpn. Ltd.	7.11.84 )	
14.	Indian Road Construction Corpn. Ltd.	1.1.85 )	Recommendations of the PESB have already been made.
15.	Bengal Chemicals & Pharmaceutical Ltd.	21.1.85 )	
16.	Cycle Corporation of India	31.1.85 )	
17.	Jute Corporation of India.	31.1.85 )	
18.	National Projects Construction Corpn. Ltd.	1.3.85 )	
19.	Metal Scrap Trading Corpn. Ltd.	1.4.85 )	
20.	Tea Trading Corpn. of India Ltd.	15.4.85 )	
21.	Tungabhadra Steel Products Ltd.	15.4.85 )	
22.	North Eastern Electric Power Corporation Ltd.	1.5.85 )	
23.	National Textile Corporation (Gujarat)	27.5.85 )	
24.	Indo Burma Petroleum Co. Ltd.	1 6.85 )	
25.	State Farms Corpn. of India	13.6.85 )	
26.	Hospital Services Consultancy Corporation Ltd.	New post )	
27.	Engineers India Ltd.	1.6.84 )	
28.	Delhi Transport Corpn. Ltd.	5.7.84 )	
29.	International Airports Authority of India.	19.10.84 )	Under consideration of the PESB.
30.	Rajasthan Drugs & Pharmaceuticals Ltd.	1.1.85 )	
31.	Hindustan Antibiotics Ltd.	18.1.85 )	
32.	Goa Shipyard Ltd.	30 3.85 )	
33.	Maharashtra Antibiotics & Pharmaceuticals Ltd.	12.4.85 )	
34.	Andaman and Nicobar Islands Forests Development Corpn. Ltd.	29.5.85 )	
35.	Nagaland Pulp & Paper Mills Ltd.	9.6.85 )	
36.	Rural Electrification Corpn. Ltd.	14.6.85 )	
37.	Modern Food Industries Ltd.	24.6.85 )	
38.	Fertiliser Corporation of India.	16.7.85 )	

## Vacancies of Functional Directors in 210 Central Public Enterprises

Sl. No.	Name of the enterprise	Date of vacancy	Remarks
1	2	3	4
1.	Director (Finance), Fertilizers and Chemicals (Travancore) Ltd.	1.12.84 )	
2.	Director (Marketing & Diversification), Braithwaite and Co. Ltd.	Post kept in abeyance revived )	Appointment orders issued. Appointees yet to join.
3.	Director (Personnel), Eastern Coalfields Ltd.	1.2.82 )	
4.	Director (Finance), Kudremukh Iron Ore Co. Ltd.	24.8.84 )	
5.	Director (Personnel), Heavy Engineering Corporation	1.12.84 )	
6.	Director (Finance), Bharat Coking Coal Ltd.	1.3.85 )	
7.	Director (Technical), Scooters India Ltd.	4.1.84 )	
8.	Director (Engineering), National Projects (Construction Corp. Ltd.	16.4.84 )	Post kept in abeyance.
9.	Director (Production), Tannery & Footwear Corporation of India	19.11.84 )	
10.	Director (Finance), Petrofils Cooperative Ltd.	22.10.84 )	Recommendations of the PESB have already been made.
11.	Director (Marketing), Projects & Equipment Corporation	23.1.85 )	
12.	Director (Finance), National Mineral Development Corpn.	11.4.85 )	
13.	Director (Marketing), Indian Drugs & Pharmaceuticals Ltd.	10.4.85 )	
14.	Director (Mining Operations), Hindustan Zinc Ltd	14.4.85 )	
15.	Member (Finance), International Airports Authority of India	1.3.85 )	
16.	Director (Personnel), National Jute Manufacturers Corpn. Ltd.	10.5.84 )	
17.	Director (Personnel), Western Coalfields Ltd.	5.1.85 )	Recommendations of the PESB have already been made.
18.	Director (Operations), Hindustan Copper Ltd.	12.1.85 )	
19.	Director (Commercial & Marketing), Bharat Electronics Ltd.	20.2.85 )	
20.	Director (Finance), Hindustan Organic Chemicals Ltd.	30.3.85 )	
21.	Director (Projects), Engineers India Ltd.	1.6.85 )	
22.	Director (Chemicals), IBP Co. Ltd.	New post )	
23.	Director (Oil), IBP Co. Ltd.	New post )	

1	2	3	4
24.	Director (Production), Bharat Earth Movers Ltd.	New post	)
25.	Director (Marketing), Bharat Earth Movers Ltd.	New post	)
26.	Director (Personnel), Bharat Earth Movers Ltd.	New Post	)
27.	Director (Personnel), Gas Authority of India Ltd.	New post	)
28.	Director (Medical Services), Hospital Services Consultancy Corpn. of India Ltd.	New post	)
29.	Director (Personnel), Andrew Yule and Co Ltd.	New post	)
30.	Director (Engineering), Metallurgical & Engineering Consultants (India) Ltd.	New post	)
31.	Director (Marketing) —do—	New post	)
32.	Director (Projects) —do—	New post	)
33.	Director (Personnel), Bongaigaon Refinery & Petrochemicals Corpn. Ltd.	New post	)
34.	Director (Marketing), Mining & Allied Machinery Corpn. Ltd. <sup>1</sup>	1.9.83	)
35.	Director (Planning), Andrew Yule & Co. Ltd.	9.7.84	)
36.	Director (Purchase & Sales), Cotton Corporation of India	22.9.84	)
37.	Director (Technical), Electronics Trade & Technology Development Corpn. Ltd.	11.11.84	)
38.	Director (R&D), Bharat Earth Movers Ltd.	8.2.85	)
39.	Director (Systems & Projects), Instrumentation Ltd.	13.85	)
40.	Director (Construction), Rashtriya Ispat Nigam Ltd.	1.4.85	)
41.	Director (Production), Instrumentation Ltd.	Post held	)
		in abeyance revived..	)

Under consideration  
of the PESB

1	2	3	4
42.	Executive Director (Liner Services), Shipping Corporation of India	17.4.85	)
43.	Director (Personnel), Neyveli Lignite Corporation Ltd.	1.5.85	)
44.	Director (Commercial), Mazagon Dock Ltd.	30.6.85	)
45.	Director (Field Engineering), Computer Maintenance Corpn.	1.7.85	)
46.	Director (Finance), Hindustan Fertilizer Corpn.	8.7.85	)

**Role of financial institutions to ensure proper functioning of companies**

768. SHRI YASHWANTRAO GADAKH PATIL : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that Life Insurance Corporation of India, General Insurance Corporation, Industrial Development Bank of India, Industrial Finance Corporation of India and other Government financial institutions own half of corporate sector in the country;

(b) if so, the details thereof; and

(c) role being played by financial institutions for ensuring proper functioning of companies in the private sector ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :  
(a) No, Sir.

(b) Does not arise.

(c) The financial institutions ensure proper functioning of the companies assisted by them through inspection of the companies by officers of the institutions and appointment of nominee Directors on the Board of Directors of the companies. On the basis of scrutiny of progress reports and feed-back from nominee Directors, the institutions take

up the issues with the companies concerned for taking suitable corrective measures for improving the working of the companies

**Streamlining of functioning of overseas branches of public sector banks**

769. SHRI YASHWANTRAO GADAKH PATIL : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that Central Bank of India's London Branch is also in the red;

(b) if so, the details thereof; and

(c) steps being taken to streamline the functioning of Overseas branches of public sector banks ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) Since in larger public interest maintaining public confidence in the smooth functioning of the public sector banks is considered essential, disclosure of working results of individual branches of banks for specified periods is not considered desirable.

(c) Reserve Bank of India have taken a number of steps to streamline the functioning of overseas branches of public sector banks. Briefly they are :—